

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. SIPL SMPL VD JV MINING PRIVATE
LIMITED**

1.	Name of Corporate Person	SIPL SMPL VD JV MINING PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	09/06/2020
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate Identity Number of Corporate Person	U10200WB2020PTC237400
5.	Address of the registered office and principal office (if any) of Corporate Person	Ideal Plaza, 4th Floor, 11/1, Sarat Bose Road, Kolkata, West Bengal-700020
6.	Liquidation commencement date of Corporate Person	22 nd July, 2025
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Sunil Choraria Address: P-41, Princep Street, Suite No. 222, 2 nd Floor, Kolkata – 700072, West Bengal. E-mail address: chorariamba@rediffmail.com & Sipl.liquidation@gmail.com Telephone No.: 9831278326 Registration No.: IBBI/IPA-002/IP-N01209/2022-23/14078
8.	Last date for submission of claims	21 st August 2025

Notice is hereby given that the SIPL SMPL VD JV MINING PRIVATE LIMITED has commenced voluntary liquidation on 22nd July, 2025

The stakeholders of SIPL SMPL VD JV MINING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 21st August 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sunil Choraria

Name of the Liquidator
IBBI Registration No.
AFA No.
AFA valid till
Date
Place

: Sunil Choraria
: IBBI/IPA-002/IP-N01209/2022-23/14078
: AA2/14078/02/300626/203861
: 30/06/2026
: 25.07.2025
: Kolkata



একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

একদিন

Website : www.ekdinnews.com

http://youtube.com/@dailyekdin2165

Epaper : ekdin-epaper.com



সেবার এবং সাবস্ক্রাইব করুন

৭ ওড়িশায় বন আধিকারিকের ফ্ল্যাটে টাকার পাহাড়

রাজস্থানে কাজে গিয়ে গ্রেপ্তার মালদার শ্রমিক ৭

কলকাতা ২৬ জুলাই ২০২৫ ৯ শ্রাবণ ১৪৩২ শনিবার উনবিংশ বর্ষ ৪৭ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 26.07.2025, Vol.19, Issue No. 47, 8 Pages, Price 3.00

ফর্ম এ সাধারণ ঘোষণা	
২০১৭ সালের ইনসলভেন্সি অ্যান্ড ব্যাল্কেটসি বোর্ড অফ ইন্ডিয়া (ভলান্টারি লিকুইডেশন প্রসেস) রেগুলেশনসের রেগুলেশন ১৪ অধীনে) মেসার্স এসআইপিএল এসএমপিএল ভিডি জেভি মাইনিং প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য	
১. কর্পোরেট সংস্থার নাম	এসআইপিএল এসএমপিএল ভিডি জেভি মাইনিং প্রাইভেট লিমিটেড
২. কর্পোরেট সংস্থার গঠনের তারিখ	০৯.০৬.২০২০
৩. সংশ্লিষ্ট যে কর্তৃপক্ষের অধীনে সংস্থা গঠিত/ নথিভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট সংস্থার কর্পোরেট আইডেন্টিটি নং	U10200WB2020PTC237400
৫. কর্পোরেট সংস্থার রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	আইডিয়াল প্লাজা, ৫ম তল, ১১/১, শরৎ বোস রোড, কলকাতা, পশ্চিমবঙ্গ-৭০০০২০
৬. কর্পোরেট সংস্থার দেউলিয়া প্রক্রিয়া শুরুর তারিখ	২২ জুলাই ২০২৫
৭. লিকুইডেটরের নাম, ঠিকানা, ইমেল ঠিকানা, টেলিফোন নং এবং রেজিস্ট্রেশন নং :	নাম : শ্রী সুনীল চোরারিয়া ঠিকানা : পি-৪১, প্রিন্সিপ স্ট্রিট, সুট নং ২২২, ৩য় তল কলকাতা - ৭০০০৭২, পশ্চিমবঙ্গ ইমেল ঠিকানা : chorariamba@rediffmail.com এবং Sipl.liquidation@gmail.com টেলিফোন নং - ৯৮৩১২৭৮৩২৬ রেজিস্ট্রেশন নং : IBBI/IPA-002/IP-N01209/2022- 23/14078
৮. দাবি দাখিলের শেষ তারিখ	২১ আগস্ট ২০২৫
এতদ্বারা বিজ্ঞাপিত হচ্ছে যে, এসআইপিএল এসএমপিএল ভিডি জেভি মাইনিং প্রাইভেট লিমিটেড স্বেচ্ছা দেউলিয়া প্রক্রিয়া শুরু হয়েছে ২২ জুলাই ২০২৫ তারিখে। এসআইপিএল এসএমপিএল ভিডি জেভি মাইনিং প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে লিকুইডেটরের নিকট দফা ৭ উল্লিখিত ঠিকানায় তাদের দাবি প্রামাণ্য নথি সহ ২১ আগস্ট ২০২৫ তারিখের মধ্যে দাখিল করতে অনুরোধ করা হচ্ছে। আর্থিক বিনিয়োগকারীগণ কেবল বৈদ্যুতিন মাধ্যমেই প্রমাণ সহ তাদের দাবি পেশ করবেন। অন্যান্য সকল বিনিয়োগকারীগণ প্রমাণ সহ তাদের দাবি ব্যক্তিগতভাবে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করবেন। মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে। লিকুইডেটরের নাম : সুনীল চোরারিয়া আইবিবিআই রেজিস্ট্রেশন নং : IBBI/IPA-002/IP-N01209/2022-23/14078 তারিখ : ২৫.০৭.২০২৫ স্থান : কলকাতা এএফএ নং : AA2/14078/02/300626/203861 এএফএ বৈধ : ৩০.০৬.২০২৬ পর্যন্ত	

Business Standard

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. SIPL SMPL VD JV MINING PRIVATE LIMITED	
1. Name of Corporate Person	SIPL SMPL VD JV MINING PRIVATE LIMITED
2. Date of incorporation of Corporate Person	09/06/2020
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Kolkata
4. Corporate Identity Number of Corporate Person	U10200WB2020PTC237400
5. Address of the registered office and principal office (if any) of Corporate Person	Ideal Plaza, 4th Floor, 11/1, Sarat Bose Road, Kolkata, West Bengal-700020
6. Liquidation commencement date of Corporate Person	22nd July, 2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Sunil Choraria Address: P-41, Princep Street, Suite No. 222, 2nd Floor, Kolkata - 700072, West Bengal. E-mail address: chorariamba@rediffmail.com & Sipl.liquidation@gmail.com Telephone No.: 9831278326 Registration No.: IBBI/IPA-002/IP-N01209/2022-23/14078
8. Last date for submission of claims	21st August 2025

Notice is hereby given that the SIPL SMPL VD JV MINING PRIVATE LIMITED has commenced voluntary liquidation on 22nd July, 2025

The stakeholders of SIPL SMPL VD JV MINING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 21st August 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator: Sunil Choraria
IBBI Registration No.: IBBI/IPA-002/IP-N01209/2022-23/14078
AFA No.: AA2/14078/02/300626/203861
AFA valid till: 30/06/2026

Date : 25.07.2025
 Place : Kolkata